COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 66 OF 2017 & IA NO. 1039 OF 2017

Dated: 6th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

TANGEDCO Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on <u>22.02.2018.</u>

COURT MASTER